

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : WEST DISTRICT, DELHI

WEEKEND TRAFFIC COURTS ROSTER, WEST DISTRICT, THC, DELHI
FOR THE MONTH OF OCTOBER-2026

In pursuance of letter No. 1575-1596/DHC/Gaz.IIB/G-7/2026 dated 13-03-2026 of Hon'ble High Court of Delhi, New Delhi and in compliance of the directions passed in the minutes of meeting dated 04-06-2026 under the chairmanship of I.d. District Judge/Chairman (IT & Digitization), Delhi District Courts and as approved by I.d. Principal District & Sessions Judge, West District, Delhi, it is hereby ordered that following I.d. Judicial officers of West District, Delhi shall hold Weekend Traffic Courts, West District, Delhi on the dates mentioned against their names during the month of **October-2026**.

SI No	Name of the Judicial Officer	Weekend Traffic Court, West District	Dated	Room No.
1.	Ms. Ishita Bhardwaj, I.d. Civil Judge-01, West	Weekend Traffic Court No. 01	04-10-2026	156
2.	Ms. Deepika Goyal Shokeen, I.d. JMFC (Mahila Court)-03	Weekend Traffic Court No. 02	04-10-2026	36
3.	Ms. Shraddha Srivastava, I.d. JMFC-09	Weekend Traffic Court No. 01	11-10-2026	156
4.	Ms. Jyoti Nain, I.d. JMFC(Mahila Court)-01	Weekend Traffic Court No. 02	11-10-2026	36
5.	Ms. Neha Pandey, I.d. JSCC/ASCJ/GJ-01, West	Weekend Traffic Court No. 01	18-10-2026	156
6.	Ms. Shivangi Mangla, I.d. JMFC(NI Act)-05	Weekend Traffic Court No. 02	18-10-2026	36
7.	Ms. Sheetal Rani, I.d. JMFC-12	Weekend Traffic Court No. 01	25-10-2026	156
8.	Ms. Moksha Bains, I.d. JMFC-11	Weekend Traffic Court No. 02	25-10-2026	36

Note :

1. The I.d. Judicial Officer, West District, Delhi deputed for "Weekend Traffic Courts" West District, Delhi shall be assisted by her/his own court staff (01 Reader/Ahlmad, 01 Stenographer, 01 Orderly/Peon).
2. The I.d. Judicial Officer, West District, Delhi deputed for Weekend Traffic Courts, West District, and the staff of their courts shall be entitled to compensatory leave on a working day, to be availed within a period of 1 year and 06 months respectively from the date of duty.
3. The I.d. Judicial Officer, West District, Delhi deputed for Weekend Traffic Courts, West District, Delhi are directed to submit a weekly disposal report to the office of the undersigned, indicating the number of cases listed, number of cases disposed, amount of fine collected etc, in the prescribed format as followed in the ECTC. The Reader/Ahlmad attached with I.d. Judicial Officer shall keep the disposed challan and consign the same to Record Room.
4. The Reader/Ahlmad, Sr. PA/PA attached with the Presiding Officer shall ensure timely updation of proceedings and disposal of challans on CIS/e-Challan Portal on the same day, so as to maintain accuracy of record and real time status of case/challan.
5. Change of duty shall be done only in exceptional cases, subject to an intimation/request being sent by the concerned Judicial Officer, at least a week before the requested change. The concerned Judicial Officer shall herself/himself arrange for an alternative and seek consent of such Judicial Officer, before sending a request for change of duty. The office of the undersigned shall not be obligated to change duty in any other case.



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6. The DCP Traffic (West) Delhi is directed to depute/deploy one(01) Compounding Officer deployed in each Weekend Traffic Courts, West District, Delhi on the aforesaid said dates for verification of challans, for registration of the same in the register, for compounding the challans etc.

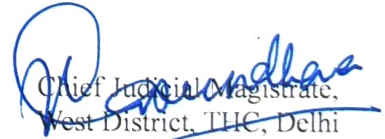

(VASUNDHARA AZAD)
Chief Judicial Magistrate,
West District, THC, Delhi

No. 2378-2432 CJM(West)/WTC/2026

Dated, Delhi the 18-9-2026

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
Through Ld. Principal District & Sessions Judge, (West), Delhi .
02. The Ld. Principal District & Sessions Judge, (HQ), Delhi.
03. The Ld. Principal District & Sessions Judge, (West), Delhi.
04. The Ld. District Judge/Chairman, (IT & Digitization), Delhi District Courts, Delhi.
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
06. The Ld. Senior Civil Judge, West District, Tis Hazari Courts, Delhi.
07. The Ld. ACJM/ JMFC(s)/ JSCC/ACJ/CCJ/CJ West District Delhi.
08. The Secretary. Delhi Legal Service Authority, West District, Delhi.
09. The Director of Prosecution, Tis Hazari Courts, Delhi.
10. The Commissioner of Police, Delhi.
11. The DCP Traffic (West) Delhi.
12. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
13. For Uploading on centralized web-site through LAYERS
14. The Care Taking Branch, HQ & West Tis Hazari Courts, Delhi.
15. Reader to the court of undersigned.
16. The Cash Branch, West District, Tis Hazari Courts, Delhi.
17. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
18. Office file.


Chief Judicial Magistrate,
West District, THC, Delhi